

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1178  
ANSWERED ON:03.03.2011  
BOMBAY HIGH COURT  
Khaire Shri Chandrakant Bhaurao

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether there is any proposal from the State Government of Maharashtra for changing the name of High Court, Bombay to High Court, Mumbai;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a) to (c) The Government of Maharashtra has sent a proposal for changing the name of the 'Bombay High Court' as the 'Mumbai High Court' which is under consideration of the Government.